

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ "एकल सदस्यीय", चण्डीगढ़  
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH  
BENCH 'SMC' CHANDIGARH

श्रीमती दिवा सिंह, न्यायिक सदस्य  
BEFORE: SMT. DIVA SINGH, JM

आयकर अपील सं./ITA No. 1118/CHD/2019

निर्धारण वर्ष / Assessment Year : 2016-17

Shri Dilbag, S/o Shri Jagdish, VPO Badanpur, Tehsil-Narwana, Distt.Jind.	बनाम VS	The ITO, Ward - 2, Jind.
स्थायी लेखा सं./PAN No: ATLPD7776J		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Shri Navdeep Monga, Advocate

राजस्व की ओर से/Revenue by : Smt. Priyanka Dhar, Sr.DR

सुनवाई की तारीख/Date of Hearing : 18.01.2022

उद्घोषणा की तारीख/Date of Pronouncement : 18.01.2022

**Hearing conducted via Webex**

**आदेश/ORDER**

The present appeal has been filed by the assessee assailing the correctness of the order dated 31.05.2019 of CIT(A), Hisar pertaining to 2016-17 assessment year.

2. The Id. AR relying upon the application dated 18.01.2022 submitted that since the assessee has opted for 'Vivad Se Vishwas Scheme' and Form-3 has been accepted by the Department, therefore, he intends to withdraw the present appeal.

3. The Id. DR has no objection for the said withdrawal.

4. In view of the above, the appeal of the assessee is hereby dismissed as 'Withdrawn'. Said order was pronounced at the time of virtual hearing itself in the presence of the parties via Webex.

5. However, before parting by way of abundant caution, I deem it appropriate to observe that in case it is found by the assessee that the dispute under the appeal is not fully settled under the Vivad se Vishwas Scheme then the assessee will be at liberty to approach the ITAT with a prayer for restoration of this appeal in accordance with law.

6. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced on 18<sup>th</sup> January, 2022.

Sd/-

(दिवा सिंह)

**(DIVA SINGH)**

**न्यायिक सदस्य/Judicial Member**

“पूनाम”

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,

सहायक पंजीकार/ Assistant Registrar